

No. I-34011/20/2016-Coord
Government of India
Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan,
Dr. Rajendra Prasad Road,
New Delhi-110001
Dated: 13.02.2017

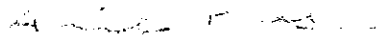
OFFICE ORDER

Subject: Categorization of Offices functioning under the control of MCA

The classification/status of the Offices/Organisations functioning under the administrative control of Ministry of Corporate Affairs are as follows:

S.No	Name of the Office/Organisation	Status of the Office/Organisation
1	DGCoA	Attached Office
2	Regional Directorate	Subordinate Office
3	Registrar of Companies	Subordinate Office
4	Official Liquidators	Subordinate Office
5	Serious Fraud Investigation Office	Statutory Body
6	Indian Institute of Corporate Affairs	Autonomous Body
7	Competition Commission of India	Statutory Body
8	Competition Appellate Tribunal (COMPAT)	Statutory Body
9	NCLT/NCLAT	Quasi-Judicial Body
10	IEPF Authority	Statutory Body
11	Professional Institutes established under the Acts of Parliament	Statutory Body

2. This issues with the approval of competent authority.


(Anil Prashar)
Under Secretary to the Govt. of India
Tele: 23381349

No. I-34011/20/2016-Coord.
Government of India
Ministry of Corporate Affairs

A' Wing, 5th floor, Shastri Bhawan
Dr. R.P. Road, New Delhi
Dated: 30.10.2017

OFFICE ORDER

Insolvency and Bankruptcy Board of India (IBBI) under Ministry of Corporate Affairs has been categorized as a "Statutory Body".

2. This is issued with the approval of Secretary, MCA.


(Nilratan Das)

Under Secretary to the Government of India
Tele: 23389622

To,
JS(B)
Copy to:

1. PS to Hon'ble Minister for Corporate Affairs, Shastri Bhawan, New Delhi
2. PS to Hon'ble Minister of State for Corporate Affairs, North Block, New Delhi
3. DGCoA, MCA
4. JS(G)/ JS(K)/ JS(AC), MCA
5. EA/ Adviser (Cost), MCA
6. E-Governance cell with the request to upload the letter on the website of this Ministry